

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 17-09-2025 To 17-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3495/2025	MUFTI MOHAMMAD YAKUB Mobile:9830471955 Email:SKMDISMAIL9830@GMAIL.COM	S.M. ISMAIL	24-10-2025	CAVEAT DECLARATION NOT GIVEN ON PETITION BACK PAGE .
2	CO	3558/2025	TAPASH DEY AND ORS. Mobile:6290980940 Email:THEPRASAD98@GMAIL.COM	PRASAD BHATTACHARYYA	24-10-2025	WELFARE LOGO NOT PROVIDED
3	CPAN	1654/2025	SAMIR KUMAR DUTTA Mobile:9836724635 Email:DEBJANISENGUPTA93@GMAIL.COM	DEBJANI SENGUPTA	24-10-2025	WELFARE LOGO MISSING ON VAKALATNAMA
4	CPAN	1657/2025	KAUSHIK SHAW Mobile:8420985609	WASHIM AKTHIR DAFADAR	24-10-2025	ADVOCATE THROUGH MISSING ON PETITION
5	CRM (A)	3407/2025	GUNADHAR MAHATO AND ORS. Mobile:9831307525 Email:SANTIPADAPAHARI@GMAIL.COM	SANTI PADA PAHARI	24-10-2025	COURT FEE EXEMPTED STAMP IS MISSING IN THE PETITION.
6	CRM (A)	3410/2025	SK. RAJA @ BUNU @ RAJA SK Mobile:9830914741	SOUJANYO PATTANAYAK	24-10-2025	1) ATTACH ORDER COPY OF CMC 290/2024 ... 2) V.G. DETAILS VISIBLE IN ANNEXURES ... 3) V.G. SCHOOL NAME HAS BEEN DISCLOSED IN PETITION
7	CRM (A)	3416/2025	SUBARNA DUTTA AND ANR Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.OCM	GOPA BISWAS	24-10-2025	1) MENTION G.R/SL NO/P.T.N/ SPECIAL CASE NO OR ANY OTHER CASE NO WHICH IS PENDING BEFORE LD ACJM, ALIPORE 2) MENTION PIN CODE OF RESPONDENT NO 2
8	CRM(M)	1751/2025	ABDUL RAJJAK Mobile:6291621292 Email:MOLLIICK2000KHUSHI@GMAIL.COM	KHUSHI MOLLIICK	24-10-2025	P.S. CASE DATE WRONG IN 1ST PARA
9	CRM(M)	1769/2025	SHITAL MODI Mobile:6290415247 Email:ADVVRANOJOY@GMAIL.COM	RANOJOY CHATTERJEE	24-10-2025	ATTACH TRACK REPORT OF EW299957930IN SHOWING DELIVERY.
10	CRM(M)	1772/2025	OM HARIJAN @ OM ROY Mobile:9830914741 Email:SOUJANYOPATTANAYAK@GMAIL.COM	SOUJANYO PATTANAYAK	24-10-2025	V.G. DETAILS STILL VISIBLE IN ANNEXURES
11	CRM(M)	1776/2025	JAYANTA CHAKRABORTY	DIPNARAYAN	24-10-2025	MENTION PROPER DIST OF THE PETITIONER.

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			Mobile:9830874513 Email:DIPNARAYAN.MUKHERJEE@GMAIL.COM	MUKHERJEE		
12	CRM (NDPS)	1172/2025	BANDHAN MONDAL @ TOTAN MONDAL Mobile:9674245848 Email:CHITRAKBISWAS4@GMAIL.COM	CHITRAK BISWAS	24-10-2025	SUPPRESSION OF PREVIOUS REJECTIONS VIDE CRM (NDPS)/2053/2023 , CRM (NDPS)/642/2024
13	CRM (NDPS)	1176/2025	HASIBUL MONDAL Mobile:9674677962 Email:MSOMA.LAW@GMAIL.COM	SOMA MAL	24-10-2025	1) MENTION P.T.N. CASE NO IN 1ST PARA ... 2) ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING) IS WRONG
14	CRM(R)	129/2025	SUJAN GHOSH @ BONSHI GOPAL GHOSH Mobile:8670762449 Email:DEVTRANJAN.ADVT@GMAIL.COM	DEVTRANJAN DAS	24-10-2025	1) MENTION LD TRIAL COURT REJECTION DATE IN 1ST PARA ... 2) MENTION P.S. CASE DETAILS IN THE LETTER ADDRESSED TO LD. P.P.
15	CRR	4244/2025	SURESH KUMAR CHAUDHURY Mobile:9830457192 Email:KOCHIDATTA@GMAIL.COM	APURBA KUMAR DATTA	24-10-2025	VICTIM IDENTITY DISCLOSE IN THIS FILE.
16	CRR	4249/2025	XXX AND OTHERS Mobile:8442876565 Email:MR.KINGSUK@GMAIL.COM	KINGSUK MONDAL	24-10-2025	ADRESS OF THE PET NO 3 IS MISSING IN THE PETITION
17	CRR	4262/2025	SRI SUBHAY MISHRA Mobile:9831361051 Email:PRIYABRATABATABYAL@GMAIL.COM	PRIYABRATA BATABYAL	24-10-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
18	FMAT	400/2025	JB. MOHINUDDIN HASSAN AKHTAR Mobile:9830404119 Email:GOUTAM1234MISRA@GMAIL.COM		24-10-2025	1. NO LOGO, STAMP ATTACHED TO VAKALATNAMA. 2. NO SYNOPSIS, LIST OF DATES, ORDER PHOTOCOPY ATTACHED TO FILE .
19	MAT	1641/2025	SAIL GROWTH WORKS A UNIoT OF STEEL AUTHORITY OF INDIA LIMITED Mobile:9434163607	NIRMALENDU GANGULY	24-10-2025	NO AUTHORIZATION LETTER PROVIDED
20	MAT	1643/2025	SAIL GROWTH WORKS A UNIT OF STEEL AUTHORITY OF INDIA LIMITED Mobile:9434163607	NIRMALENDU GANGULY	24-10-2025	NO AUTHORIZATION LETTER PROVIDED
21	MAT	1645/2025	LIC HOUSING FINANCE LIMITED Mobile:6291085892 Email:IHEMANTTIWARI1111@GMAIL.COM	HEMANTA TIWARI	24-10-2025	NO AUTHORIZATION LETTER PROVIDED
22	SAT	215/2025	SHYAMAL MAHAPATRA Mobile:9232689393	SALIL KUMAR MAITI	24-10-2025	1. NO DECREE PROVIDED. 2. WRONG PIN CODE GIVEN IN PARTY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SALILMAITI.ADVOCATE@GMAIL.COM			ADDRESS
23	WPA	22281/2025	HIRENDRA NATH KUNDU Mobile:9831162783 Email:GHOSHKANCHAN13@GMAIL.COM	NADIRA ABEDIN	24-10-2025	RESPONDENT 4 ADDRESS MISSING
24	WPA	22302/2025	M/S MONISHA KNIT AND ORS. Mobile:9830491507 Email:JKMUKHOPADHYAY.ADV@GMAIL.COM	JAYANTA KUMAR KUKHOPADHYAY	24-10-2025	VOKALATNAMA MISSING
25	WPA	22325/2025	PRATAP SARKAR Mobile:9477153282 Email:BAGCHISHAMIK@GMAIL.COM	SHAMIK BAGCHI	24-10-2025	LOGO MISSING
26	WPA	22422/2025	SUTAPA NATH Mobile:7003549464 Email:ANANYA1999ADHIKARY@GMAIL.COM	ANANYA ADHIKARY	24-10-2025	SHORT LIST OF DATES IS MISSING
27	WPA	22539/2025	DIPAK KUMAR PAKHIRA AND ANR. Mobile:8910948522 Email:KROY16346@GMAIL.COM	LABONI BAR	24-10-2025	PETITIONER MIDDLENAME ABSENT IN SIGNATURE,
28	WPA	22598/2025	MONOHAR ENTERPRISE Mobile:7278727043 Email:UDDIPANBANERJEE@YAHOO.IN	UDDIPAN BANERJEE	24-10-2025	PAGE 1 AND 2 DIST MISSING
29	WPA	22602/2025	JIWAN DAS BAJAJ Mobile:8984578543 Email:NAIRANJANA@CLOLAWOFFICES.COM	NIRANJANA GHOSH	24-10-2025	CJ ADDRESSING WRONG
30	WP.ST	207/2025	ANUJIT LALA AND ORS. Mobile:9836755818 Email:SUBHASHIS.LAW@GMAIL.COM	SUBHASHIS SAHA	24-10-2025	ORIGINAL COPY OF THE ORDER AND PHOTOCOPIES ARE NOT ATTACHED AT BOTH THE COPIES